

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/14	TP 67/16	Hearing	397/ 398	Gayathri-krishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK 95001 53344 consult @ nslaw.in	Counsel for the petitioner	Rajasekhar.

Counsel for petitioner is present. Representative of PCS is present. The counsel for petitioner reported that he is ready, but, the representative of PCS requested adjournment. The matter is posted to 23.08.2017 as a last chance. No further adjournment will be given. Both parties are directed to proceed with the matter.

List it on 23.08.2017.

MEMBER (J)

MEMBER (T)